

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD  
- XXIV BASIC COURSE - Nomination of Ms. Suman Grewal,  
Junior Civil Judge to undergo practical training/Court  
observation at her residential place/native place till 04-04-2020  
- ORDERS - ISSUED.

READ: 1. High Court's Proceedings Order Roc. No.92/2020-B.Spl., dated  
09.01.2020.  
2. Letter ROC No.38/2020/TSJA-Secunderabad, dated 18.03.2020 of  
Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 92/2020-B.SPL. DATED: 19.03.2020.

The High Court is pleased to pass the following orders:

The candidate mentioned in Column No.2 who was nominated to undergo XXIV Basic Course at Telangana State Judicial Academy, Secunderabad, is hereby directed to undergo practical training/Court observation till 04.04.2020 at the Court mentioned in Column No.4 corresponding row.

Sl. No.	Name of the Officers Sarvasri	Place of Stay as furnished by the Officer	District Court/ MSJ before whom the Officer is to be attached.
1.	Suman Grewal	Punjabi Colony, Baheri District, Bareilly, Uttar Pradesh.	District and Sessions Court, Punjabi Colony, Tehsil Court Complex, Baheri District Bareilly, Uttar Pradesh.

The trainee officer is directed to report before the concerned Court on 20.03.2020 and they are further directed to report back to the Telangana State Judicial Academy, Secunderabad, on 06.04.2020.

The trainee officer is also directed to maintain the Dairy on the work done by her and submit the same to the Director, Telangana State Judicial Academy, Secunderabad, for evaluation of her work.

  
REGISTRAR GENERAL  
19.3.2020

To

1. The officers concerned.
2. The Registrar (Vigilance), High Court for the State of Telangana at Hyderabad.
3. The Registrar General, High Court of Uttar Pradesh at Allahabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. THE DISTRICT AND SESSIONS JUDGE, Punjabi Colony, Tehsil Court Complex, Baheri District Bareilly, Uttar Pradesh.